

Name of the corporate debtor: AS Infracon Private Limited; Date of commencement of CIRP: 30.10.2024 ; List of creditors as on: 25.11.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee/undertaking	Whether related party?	% voting share in CoC					
1	Small Industries Development Bank of India (SIDBI)	LEI No. : 3358003NTGA2D7D31E14	18-11-2024	47,80,92,966	41,73,09,648	Secured	41,73,09,648	41,73,09,648	No	100%	0	-	0	6,07,83,318.00	1. Interest is to be calculated till 29.10.2024 as the Insolvency commencement date is 30.10.2024. 2. Supporting Documents for Cost and charges is awaited. 3. Confirmation of the excel working sheet with formulas is awaited. Note: The amount covered by guarantee is the amount of claim as guarantor for Kosas Exports Limited and Kosas Industries Private Limited
Total				47,80,92,966.00	41,73,09,648.00	-	41,73,09,648.00	41,73,09,648.00		100%	-	-	-	6,07,83,318.00	-